

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:142

ANSWERED ON:01.12.2004

DISPLACEMENT OF FAMILIES DUE TO LEASING OUT OF CHROME AND IRON ORE MINES

Nayak Shri Ananta

**Will the Minister of MINES be pleased to state:**

- (a) the number of families displaced due to leasing out and subsequent operation of chrome ore and iron ore mines in Orissa;
- (b) whether adequate steps have been taken to rehabilitate those displaced families;
- (c) if not, the reasons therefor;
- (d) the amount of compensation paid to each of displaced families; and
- (e) the details of the steps taken/being taken for their rehabilitation ?

**Answer**

THE MINISTER OF MINES ( SHRI SIS RAM OLA)

(a) to (e): The State Government of Orissa has been asked to furnish the information. On receipt of the information, it will be laid on the Table of the House.